

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 741/16 in CP 272/16	TP 214/17	For hearing	391/ 394	Citrix R&D India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sindana M.R for Prema Hatti	ROC/RD	
2.	Raghuram Adambi	Petitioner	

ORDER

Counsel for Petitioner is present. Proxy Counsel for Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. Counsel for Petitioner requested time to offer comments on the report of ROC & R.D. List it on 18/12/2017.

Member (T)

Member (J)